



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,5th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MRS. JUSTICE SHAMIMA JAHAN**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
9	I.A.(Civil)/1141/2025 B/O in WA/120/2025	THE REGISTRAR OF CO-OPERATIVE SOCIETIES Versus THE BIKRAMPUR CO-OPERATIVE SOCIETIES LTD	MR. S K TALUKDAR	
	WITH WA/120/2025	THE REGISTRAR OF CO-OPERATIVE SOCIETIES Versus THE BIKRAMPUR CO-OPERATIVE SOCIETIES LTD.	MR. S K TALUKDAR	
10	I.A.(Civil)/1796/2025 B/O in Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND ORS	MS. J BAISHYA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
	WITH Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/185/2025 CAVT. NO.043920/25,N B/O	THE REGISTRAR OF CO-OPERATIVE SOCIETIES, Versus FOYZUL HOQUE MAZUMDER AND 10 ORS	MR. S K TALUKDAR	MR B SINHA FOR CAVEATOR
	WITH I.A.(Civil)/1814/2025 in WA/185/2025	THE REGISTRAR OF CO OPERATIVE SOCIETIES AND 2 ORS, Versus FOYZUL HOQUE MAZUMDER AND 10 ORS	MR. S K TALUKDAR	FOR CAVEATOR

12

[WP\(C\)/3024/2025](#)
FIXED

MD ANOWAR HUSSAIN

Versus

THE CENTRAL BANK OF INDIA AND 5
ORS.

MR. J I BORBHUIYA

MR. L MOHAN

MR A HOSSAIN

GA, ASSAM

SC, CENTRAL BANK OF
INDIA

ORDERS

13

[I.A.\(Civil\)/1801/2025](#)
IN PIL 64/2024 (D/O), B/O
in PIL/64/2024

MAHESH DEKA

Versus

THE STATE OF ASSAM

MR. V RAJKHOWA

MR A.J.SARMA

SC, FOREST

GA, ASSAM

SC, PWD

SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
7	I.A.(Civil)/1350/2024 (AT 10:30 AM) in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR P NAYAK, SC, FINANCE DEPTT. (R-7) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM. MR. C SHARMA, SC, DEPTT. (R-5&6) OF SOCIAL JUSTICE & EMPOWERMENT
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
8	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
11 WP(C)/2220/2023 B/O	RISHI GUPTA Versus THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
12 WP(C)/2224/2023 B/O	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
MOTION			
13 WP(C)/3139/2025 B/O	SHRI ANUPAM SAIKIA Versus THE OIL INDIA LIMITED AND ORS	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	SC, OIL
14 WP(C)/3140/2025 B/O	RAJ KUMAR RAVA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF	SC, APDCL
BAIL HEARING (BA)			
15 Bail Appln./1371/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UBAIDUR RAHMAN @ UBAYDUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
HEARING			
16 WP(C)/401/2015 FIXED	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
8 WP(C)/261/2025 B/O	DEEPAK KUMAR @ DEEPAK Versus THE UNION OF INDIA AND 5 ORS	MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
13	W.P.(CrI.)/19/2025 BY SLIP	BIKUL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
14	WP(C)/2207/2025 BY SLIP	KAMARDEEN OALADEJI OLADIMEJI Versus THE UNION OF INDIA AND ANR	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	GA, ASSAM MR M R ADHIKARI DY.S.G.I.
<u>HEARING</u>				
15	WA/59/2023 PART-HEARD, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
16	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
17	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
18	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
19	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
20	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM

21	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
22	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
23	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
24	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
25	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
26	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
27	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
28	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
30	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
31	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
32	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

33	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
34	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
35	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
36	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
37	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
38	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
39	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
40	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
41	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

43	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
45	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
46	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
48	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
53	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
54	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
55	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

57	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH L.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
58	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
59	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
60	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
61	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
62	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
5)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
6)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
7)	MD. H BHUYAN	01-06-2025	To	30-06-2025
8)	MS. M PAUL	02-06-2025	To	12-06-2025
9)	MR. B HALDAR	02-06-2025	To	10-06-2025
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11)	MR D K DAS	01-06-2025	To	10-06-2025
12)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025
15)	MR S SARMA	06-06-2025	To	13-06-2025
16)	MS. S SARMA	26-06-2025	To	27-06-2025
17)	MR. P K DEKA	09-06-2025	To	11-06-2025
18)	MR. R BORA	04-06-2025	To	05-06-2025
19)	MR I HASSAN	05-06-2025	To	10-06-2025
20)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025
21)	MD. A SAHAD	05-06-2025	To	09-06-2025
22)	MR. R A CHOUDHURY	05-06-2025	To	11-06-2025
23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Thursday,5th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
22 WP(C)/5587/2016 FIXED	SWAPNA BORAH and 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 05/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
5)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
6)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
7)	MD. H BHUYAN	01-06-2025	To	30-06-2025
8)	MS. M PAUL	02-06-2025	To	12-06-2025
9)	MR. B HALDAR	02-06-2025	To	10-06-2025
10)	MR. H R KHAN	02-06-2025	To	16-06-2025
11)	MR D K DAS	01-06-2025	To	10-06-2025
12)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025
15)	MR S SARMA	06-06-2025	To	13-06-2025
16)	MS. S SARMA	26-06-2025	To	27-06-2025
17)	MR. P K DEKA	09-06-2025	To	11-06-2025
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19)	MR I HASSAN	05-06-2025	To	10-06-2025
20)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025
21)	MD. A SAHAD	05-06-2025	To	09-06-2025
22)	MR. R A CHOUDHURY	05-06-2025	To	11-06-2025
23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[For Thursday,5th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
11 W.P.(CrI.)/20/2025 FIXED	ISAJUL HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM PP, ASSAM
12 W.P.(CrI.)/21/2025 FIXED	RASHID UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM PP, ASSAM
HEARING			
13 CRL.A(J)/25/2021 7 Y 2 M 3 D :WITH LCR 6 FILES, P.B.-2, FIXED	MEGHA TIMUNG Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/06/2025			
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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
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17)	MR. P K DEKA	09-06-2025	To	11-06-2025
18)	MR. R BORA	04-06-2025	To	05-06-2025
19)	MR I HASSAN	05-06-2025	To	10-06-2025
20)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[For Thursday,5th June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	Bail Appln./1584/2025 WITH OFFICE NOTE, B/O	SRI AJIBOR ALI @ AJIBUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR M HOQUE	PP, ASSAM
MOTION				
58	Crl.Pet./457/2025 B/O	SHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
59	Crl.Pet./633/2025 B/O	RAMESH KUNHAN NAIR Versus THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR D KHAN	PP, ASSAM
WITH				
	I.A.(Crl.)/576/2025 in Crl.Pet./633/2025	RAMESH KUNHAN NAIR Versus THE STATE OF ASSAM AND ANR	MR D KHAN MS M HAZARIKA	PP, ASSAM
60	Crl.Pet./654/2025 B/O	TRISHNA DEKA Versus THE STATE OF ASSAM AND ANR ANR	MR. S BORTHAKUR MS. S KAKATI MR. Z H BORA	PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./886/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
62	Bail Appln./1645/2025 WITH OFFICE NOTE, FIXED	RANJAN KUMAR Versus UNION OF INDIA	MR. R BARUAH	SC, NCB
HEARING				
63	Crl.A./75/2023 6 Y 10 M 22 D :WITH LCR 2 FILES, FIXED	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
WITH				
	I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
5)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
6)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
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12)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 5th June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	WP(C)/3056/2024 FIXED	KABITA BORA Versus THE STATE OF ASSAM AND 5 ORS	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	MR. M K CHOUDHURY (R- 5, 6) GA, ASSAM MR P BHARDWAJ (R- 5, 6) MR P BHARDWAJ (R- 5, 6) MR. M SARMA (R- 5, 6) MS. ANASUYA C (R- 5, 6) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
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10)	MR. H R KHAN	02-06-2025	To	16-06-2025
11)	MR D K DAS	01-06-2025	To	10-06-2025
12)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[For Thursday, 5th June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
25	WP(C)/3033/2025 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND ORS	MR. P K MEDHI MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC. TRANSPORT DEPTT.
26	WP(C)/3039/2025 FIXED	SALIM KHAN Versus THE CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	MRS. R DEVI MR D J DAS M AHMED	

LEAVE NOTE OF ADVOCATES FOR 05/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
5)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
6)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
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8)	MS. M PAUL	02-06-2025	To	12-06-2025
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21)	MD. A SAHAD	05-06-2025	To	09-06-2025

22)	MR. R A CHOUDHURY	05-06-2025	To	11-06-2025
23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
38 LA.App./1/2014	JANAKI KOCH Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOVT, ADV. ASSAM
WITH 39 LA.App./3/2014	DILIP KUMAR RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
WITH 40 LA.App./8/2014	UTTAM RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
WITH 41 LA.App./64/2014	PUNAM CHAND SARMAH and 2 ORS. Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
WITH 42 LA.App./37/2018	PRAKASH CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
WITH 43 LA.App./38/2018	SMTI. PREMESWARI RABHA Versus THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR

BAIL HEARING (BA)

44	Bail Appln./1585/2025	MD HAMID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
PART-HEARD, WITH CASE RECORD(SCANNED COPY), B/O				
45	Bail Appln./1538/2025	JAMAL ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
5)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
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9)	MR. B HALDAR	02-06-2025	To	10-06-2025
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11)	MR D K DAS	01-06-2025	To	10-06-2025
12)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,5th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

2	I.A.(CrI.)/581/2025 BA 1275/2025(D/O), B/O in Bail Appln./1275/2025	BARWEL LYNDOH AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[For Thursday,5th June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/4532/2024 FIXED	MANASH PRATIM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
HEARING				
25	WP(C)/3422/2023 PART-HEARD, FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUJI MS V V THANYU	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
27	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
29	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
30	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

31	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
32	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
33	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
34	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
35	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
36	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
37	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
38	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
39	WP(C)/1775/2014 FIXED	SMTI JURI BORTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR S BORTHAKUR MRA CHANDRAN MR.A CHETRY MR. D GOGOI	GA, ASSAM SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
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13)	MS. M JAIN	04-06-2025	To	12-06-2025
14)	MR. N ALAM	05-06-2025	To	13-06-2025

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19)	MR I HASSAN	05-06-2025	To	10-06-2025
20)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025
21)	MD. A SAHAD	05-06-2025	To	09-06-2025
22)	MR. R A CHOUDHURY	05-06-2025	To	11-06-2025
23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,5th June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (AB)				
45	AB/1234/2025 WITH OFFICE NOTE, FIXED	FALU MOLLAH @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
46	AB/1260/2025 B/O	REBA MOHAN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./1500/2025 FIXED	MD. SURAJ ALI. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
48	Bail Appln./1571/2025 BA 164/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	MD. JUBAIR AHMED @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
BAIL HEARING				
49	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR. L C DEY	16-05-2025	To	16-06-2025
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25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
24	CRP(IO)/287/2024 CAVT. NO.06822/024, WITH LCR, FIXED	BIMAL KR. SARMA AND 2 ORS. Versus DAIBAKI KUMARI DEVI	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. R BARUAH MR. A IKBAL MS. M NATH FOR CAVEATOR
HEARING				
25	MFA/113/2016 WITH LCR, B/O	THE UNION OF INDIA Versus M/S BAJAJ STEEL	MR.D K DEY	MR.K P MAHESWARI MS.M SHARMA MR. DIVYANSH RATHI
26	Mat.App./16/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
27	MACApp./133/2022 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SANGITA DAS AND 5 ORS	MR. S K GOSWAMI	MR. P SUNDI

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2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[For Thursday, 5th June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	WP(C)/1597/2024 PART-HEARD, BY SLIP	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
HEARING				
21	WP(C)/7982/2015 PART-HEARD, FIXED	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. A CHETRY MR. U K DAS MS. B D SARMAH MR. G Z AHMED H THAKURIYA MSW YHOSHII MR. M P SARMA	SC, HIGHER EDUCATION

LEAVE NOTE OF ADVOCATES FOR 05/06/2025

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2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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14)	MR. N ALAM	05-06-2025	To	13-06-2025
15)	MR S SARMA	06-06-2025	To	13-06-2025

16)	MS. S SARMA	26-06-2025	To	27-06-2025
17)	MR. P K DEKA	09-06-2025	To	11-06-2025
18)	MR. R BORA	04-06-2025	To	05-06-2025
19)	MR I HASSAN	05-06-2025	To	10-06-2025
20)	MR. S SUTRADHAR	04-06-2025	To	10-06-2025
21)	MD. A SAHAD	05-06-2025	To	09-06-2025
22)	MR. R A CHOUDHURY	05-06-2025	To	11-06-2025
23)	MR. R A MAZUMDER	05-06-2025	To	11-06-2025
24)	MR. B NATH	06-06-2025	To	14-06-2025
25)	MS. S G BARUAH	05-06-2025	To	06-06-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR THURSDAY, THE 5TH DAY OF JUNE, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM FROM THE PRINCIPAL SEAT]**

TOP OF THE LIST

- | | | | | |
|----|--------------------------|---|--|--|
| 1. | WP(C) 82/2025
(FIXED) | SMTI HAGE TUNGKA
VERSUS
THE STATE OF AP AND 4 ORS. | RINTU SAIKIA
LIGAM NOCHI
BOMCHI TAIPODIA
IDAK BAM | SUNIL MOW
MUKBOM PERTIN
MADAN MILI
EBO MILI
SABDA R RABHA
CHANYA BANGSIA
SONAM TSOMO
TENZIN CHHOTEN
GA(AP)
K N MALING
SC GAUHATI HIGH
COURT |
|----|--------------------------|---|--|--|

ADMISSION

- | | | | | |
|----|---------------------------|--|--|--|
| 2. | WP(C) 217/2024
(FIXED) | NONGKU MEGU AND 12 ORS.
VERSUS
THE GAUHATI HIGH COURT
AND 4 ORS. | KAMAL SAXENA
U BORI
MINGKONG PERTIN
RADHE YAKANG
EDDIE PAYENG | MUK PERTIN, SENIOR
ADVOCATE
GA(AP)
SC GAUHATI HIGH
COURT |
| 3. | WP(C) 166/2025
(FIXED) | TADO TANGU
VERSUS
THE STATE OF AP AND 5 ORS | DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
MARGE DOJI
TOKGE DARIN | MUK PERTIN, SENIOR
ADVOCATE
GA(AP)
SC(GHC ITA BENCH) |

ORDERS

- | | | | | |
|----|----------------|--|--|--|
| 4. | WP(C) 119/2022 | SHASHI SHEKHAR BASNET AND
3 ORS
VERSUS
THE GAUHATI HIGH COURT
AND 10 ORS. | DICKY PANGING
D TAMUK
DOGE LONA
KIRMAR ADO
T TAYENG
G TALOH
M DOJI | MUK PERTIN, SENIOR
ADVOCATE
SC(HIGH COURT) |
|----|----------------|--|--|--|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 5TH DAY OF JUNE, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

1. ELECTION PET. 1/2024 (FIXED)	KOMPU DOLO VERSUS HAYENG MANGFI	MINKI BOJE TAKAR BAGANG REBIKA REBE M G SINGH	MUDANG OPO S.K. DEORI D MAZUMDAR, SR. ADVOCATE T NORBU D DAS(SR. ADVOCATE) S BISWAS T NORBU
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